

M/s. East Godavari Breweries Private Limited Operational creditors (other than Workmen and Employees and Government Dues) as on 10.12.2021

Sl.No.	Name of the claimant and address	Principal	Interest	Total claim	Admitted claim	Remarks
1	S. Srinivasa Rao, Proprietor: Vencon Constructions Flat No: 503, Sita Residency, Ramnagar, Visakhapatnam, Andhra Pradesh – 530002 Email ID: vencon_2006@yahoo.com	36945074	43605309	80550383	80550383	Nil
2	Kartikeya Rawal, Senior Manager - Legal Anheuser Busch InBev India Limited (Formerly known as SABMiller India Limited), Unit No. 301-302, Third Floor, Dynasty Business Park, B Wing, Andheru Kurla Road, Andheri (East) Mumbai – 400059	1639125000	Nil	1639125000	Nil	It is noticed that the amount claimed is a disputed claim, not acknowledged by the suspended management of the corporate debtor. Neither produced any copy of invoice demanding payment for the goods and services supplied to the corporate debtor nor an order of a court or tribunal that has adjudicated upon the non-payment of a debt, if any; or financial account. The claim filed by you is not an admitted debt or liability and I am of the opinion that your claim is not a debt for the purposes of the Insolvency and Bankruptcy Code, 2016 and cannot be admitted and hence rejected he claim
Total						